

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 01-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)(DIS.)/5/2024

PETITION NUMBER : IBA/579/2019

**NAME OF THE APPLICANT : Amier Hamsa Ali Abbas Rawther
(Liquidator) of M/s Floram Shoes (India)
Pvt Ltd**

NAME OF THE RESPONDENT(S) : --

**UNDER SECTION : Sec 54 of IBC, 2016 r/w Reg 45 of IBBI
2016, Rule 11 of NCLT Rules, 2016**

ORDER

Ld. Counsel Ms.Jayanthi K Shah for the Liquidator.

This is an Application for dissolution.

List the Application for hearing on **29.07.2024**.

**Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)**

**Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk